

की जा रही 165 गाँवों के कोठे के बाधा पर निश्चित की गयी है। नियंत्रित कपड़े के राष्ट्रीय उत्पादन के वर्तमान स्तर को देखते हुए इसमें वृद्धि करना संभव नहीं है।

Alleged threat by Hotels in Bombay

2116. SHRI R. K. MHALGI: Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state:

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(a) whether the owners of hotels and restaurants in the Greater Bombay have decided to discontinue preparation of some of the popular dishes from March, 1980 unless prices of certain essential commodities are brought down by at least 25 per cent;

(b) if so whether this decision will not affect adversely a large number of poor and middle class people who depend solely on hotels for their daily needs; and

(c) if so, what steps Government propose to take to safeguard the interests of the consumers who are likely to hit hard by the price increase?

THE MINISTER OF COMMERCE, AND CIVIL SUPPLIES & STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) No, Sir.

(b) Does not arise.

(c) Efforts are being made to increase production of essential commodities, remove infra-structural bottlenecks and improve supply arrangements. State Governments have also been asked to implement vigorously orders issued under the Essential Commodities Act and similar enactments. According to Government of Maharashtra, steps have been taken to ensure kerosene quota to hoteliers in Bombay.

Employment Opportunity through Employment Exchange in Central Government Undertakings

2117. SHRI MUKUNDA MANDAL: Will the Minister of FINANCE be pleased to state:

(a) whether Government have decided not to give employment opportunity through Employment Exchange in the Central Government undertakings;

(b) if so, the reasons thereof and what would have been the norms for such employment instead of; and

(c) whether this policy is applicable to all States or some of the selected States with details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA):

(a) and (b) The Government have advised the public enterprises that recruitment to posts carrying pay scales, maximum of which does not exceed Rs. 800 p.m. should be made only through the National Employment Service and other sources of recruitment could be tapped only if the Employment Exchanges issue "non-availability Certificates." The enterprises are also required to make every effort in such recruitments to give preference to persons displaced from the areas acquired for the project, especially Scheduled Castes and Scheduled Tribes (e.g. Adivasis). Preference is also to be given to the candidates who, even if they come from distance, have been or are about to be retrenched from other Government undertakings. Recruitment for all other posts below the Board level are made by the enterprises on All India basis.

The above recruitment and management policy of the public enterprises has been formulated with a view to ensuring that these organisations are permitted to run on commercial lines while at the same time the justifiable aspirations for emp-